

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1605

TO BE ANSWERED ON 21/12/2022

Schemes to promote industries in Co-operative sector

1605. Shri K.R.N. Rajeshkumar:

Will the Minister of **Cooperation** be pleased to state:

- (a) whether it is a fact that various industries such as Dairy, Fertilizer, Agro foods industries etc. are registered and functioning under Co-operative sector;
- (b) if so, whether the Ministry is considering to implement development schemes to promote these industries functioning under Co-operative sector; and
- (c) the details of the schemes, timeline and the funds earmarked for this purpose?

ANSWER

MINISTER OF COOPERATION (SHRI AMIT SHAH)

(a) to (c): Yes, Sir. As per Statistical Profile-2018 published by National Cooperative Union of India (NCUI), there are about 8.54 lakh cooperative societies functioning in various sectors including dairy, fertilizer, agro foods, etc. across the country. The state-wise and sector-wise distribution of cooperative societies is enclosed at **Annexure**.

The Ministry of Cooperation has taken several initiatives to promote the cooperative societies such as:

- i. On 29th June 2022, the Ministry launched a centrally sponsored project “Computerization of Primary Agriculture Credit Societies (PACS)” with a budgetary outlay of Rs 2,516 crores for digitalization of 63,000 functional PACS, in three years, which are at the bottom of the rural credit structure. This project will bring transparency and efficiency in their operation. Societies similar to PACS in tribal areas such as Large Area Multipurpose Societies (LAMPS) will also be benefited from the

Computerization of PACS project.
- ii. The Ministry has also prepared Model Byelaws after consultation with all the stakeholders including States/ Union territories. These Model Byelaws of PACS will enable them to undertake more than 25 business activities like dairy, fishery, floriculture, setting up of godowns, procurement of foodgrains, fertilizers, seeds etc. and thus contributing towards the vision of Atamnirbhar Bharat. The cooperatives will bring out these activities in their area of operation.
- iii. National Cooperative Development Corporation (NCDC), a statutory organization under the Ministry of Cooperation, provides financial assistance to the cooperative sector and undertakes various activities such as strengthening share capital base of primary/ District cooperative marketing societies, setting up of processing centres, storage facilities, establishing and modernizing cold chain, creation of cooperative banking units, agricultural services, Integrated Cooperative Development Projects etc.

In addition to above, there are several other schemes of various Ministries/ Departments of Government of India for providing benefits to the cooperatives, such as:

- i. Agriculture Infrastructure fund (Ministry of Agriculture and Farmers Welfare) – Interest subvention of 3 % and credit guarantee is provided by the Government for availing loan up to Rs. 2 crore per project for infrastructure projects at farm gate by FPO, PACS, entrepreneurs, start-ups and other beneficiaries.
- ii. Agricultural Marketing Infrastructure (Ministry of Agriculture and Farmers Welfare) – Subsidy at the rate of 25% to 33.33% is available to the eligible beneficiaries through the channelizing agencies i.e. NABARD, NCDC, DA&FW, etc. for holistic development of agricultural value chain including promotion of value addition and processing at farmers level so as to enhance their income.
- iii. Sub-Mission on Agricultural Mechanization (SMAM) (Ministry of Agriculture and Farmers Welfare) – The scheme envisages setting up of custom hiring centers and hubs for hi-tech and high value farm equipment. The equipment will be available on rental basis to the farmers and subsidy at the rate of 40% is available for projects costing upto Rs. 60 lakh.
- iv. Mission for Integrated Development of Horticulture (MIDH) (Ministry of Agriculture and Farmers Welfare) – This scheme covers various activities under Horticulture Sector such as setting up of new orchards for fruits, vegetables and flowers, creation of poly-houses, greenhouses, etc. These activities will get subsidy in the range of 25-55%.
- v. Pradhan Mantri Kisan Sampada Yojana (PMKSY) (Ministry of Food Processing Industries) – It aims to create modern infrastructure with efficient supply chain management from farm gate to retail outlet. A subsidy of up to 35% of the project cost is provided under this scheme which can go up to 50% in difficult areas for infrastructure facilities such as cold room, cold storage, integrated pack house for primary processing etc.
- vi. PM Formalization of Micro Food Processing Enterprises Scheme (PMFME) (Ministry of Food Processing Industries) – The Scheme adopts ‘One District One Product’ approach. Under the Group category, Cooperatives can avail 35% subsidy (up to ₹10 Lakh) for upgradation of food processing units. ₹ 3 Crore credit-linked grant is available for setting up of common infrastructure like common processing facility, premise for sorting, grading, warehouse and cold storage at farm-gate, incubation centre, etc.
- vii. National Programme for Dairy Development (NPDD) (Department of Animal Husbandry and Dairying) – The Scheme aims at enhancing quality of milk and milk products and increase share of organized procurement, processing, value addition and marketing.
- viii. Dairy Processing and Infrastructure Development Fund (DIDF) (Department of Animal Husbandry and Dairying) – The Scheme aims to modernize and create milk processing infrastructure, including manufacturing facilities for value added products, milk chilling infrastructure, etc. Loans under this fund will involve an interest subvention of 2.5% per annum.

ANNEXURE

As per Statistical Profile-2018 Published by NCUI

STATE WISE/TYPE WISE COOPERATIVES IN INDIA

STATES/ UNION TERRITORIES	MARKETING	CONSUMER	DAIRY	HOUSING	SUGAR	LABOUR	FISHERY/ PISCICULTURE/ AQUACULTURE	LIVE STOCK /POULTRY	TEXTILE/HANDLOO M/SPINDELAGE/HAND DRAFT	AGRO-ALLIED/ AGRO-PROCESSING	INDUSTRIAL	WOMEN	MULTI-STATE	MULTI-PURPOSE	SERVICE SECTORS	TRIBITAL/SC-ST	SCU	OTHERS	TOTAL NON-CREDIT	PACS	PCARDB	UCB	EMP. THRIFT & OTHER CREDIT	DCCB	SCB	SCARDB	TOTAL CREDIT	GRAND TOTAL (NON CREDIT+CREDIT)
Andaman and Nicobar Islands	62	69	0	76	0	1126	112	53	0	25	115	41	0	288	0	19	1	0	1987	51	-	0	65		1		117	2104
Andhra Pradesh	14	777	3538	716	10	4520	2361	1	483	1305	0	718	18	0	1414	2	1	54466	70344	2051	-	48	761	13	1		2874	73218
Arunachal Pradesh	2	36	7	0	0	259	11	3	23	14	3	4	1	326	1	0	1	40	731	34	-	0	17		1		52	783
Assam	31	282	440	147	1	32	456	757	5	394	421	2341	5	246	0	80	1	850	6489	766	1	8	2980		1	1	3757	10246
Bihar	522	1875	4280	2742	0	4577	387	237	1095	1829	2723	430	18	261	187	0	1	9187	30351	8463	-	3	327	23	1	1	8818	39169
Chandigarh	1	0	0	204	0	0	0	0	0	0	0	19	1	0	0	0	0	0	225	17	-	0		0	1		18	243
Chhattisgarh	186	951	768	387	0	57	766	0	1	5812	109	287	8	534	0	0	1	144	10011	1333	-	12		6	1	1	1353	11364
Dadra and Nagar Haveli	6	13	14	96	1	4	7	8	0	1	44	5	1	1	31	0	1	11	244	2	-	0	38				40	284
Daman and Diu	0	1	1	22	0	2	1	0	0	6	4	6	0	2	2	1	1	49	97	0	-	0	9				9	106
Delhi	0	820	0	2099	0	0	0	0	1	212	1206	0	134	170	2	0	1	279	4924	0	-	15	1420		1		1436	6360
Goa	20	103	183	1	0	22	18	1	0	83	0	130	2	1934	0	0	1	895	3393	81	-	6	341		1		429	3822
Gujarat	2181	2014	18614	17462	31	3835	640	0	9	6746	4535	15	35	160	0	0	1	6588	62866	8484	-	22 0	5960	18	1	1	14684	77550
Haryana	91	23	7325	7660	15	7725	1	110	2	74	0	4	12	738	0	0	1	33	23814	711	19	7		19	1	1	758	24572
Himachal Pradesh	326	374	563	93	0	103	65	0	391	29	119	17	1	116	0	261	1	340	2799	2127	20	5	439	2	1	1	2595	5394
Jammu Kashmir	111	49	158	61	0	48	1	443	2	0	0	0	0	45	0	0	1	449	1368	643	-	4		3	1	1	652	2020
Jharkhand	1	481	540	757	0	1923	386	58	267	425	1366	214	8	122	0	0	0	2913	9461	2345	-	2	2038	8	1		4394	13855
Karnataka	111	1344	15275	1736	38	194	636	50	1227	3941	954	1462	26	2511	250	26	1	730	30512	5679	17 8	26 4	4282	21	1	1	10426	40938
Kerala	617	4646	3271	400	0	657	655	49	8	128	23	1162	20	314	327	827	1	3072	16177	1647	79	60	1284	14	1	1	3086	19263
Lakshadweep	11	2	0	0	0	5	6	0	7	0	15	0	0	1	15	0	0	0	62	19	-	0					19	81
Madhya Pradesh	380	4977	9554	2946	1	784	2460	119	968	2093	1525	5675	26	1597	0	272	1	5701	39079	4457	35	51	3753	38	1	1	8336	47415
Maharashtra	1226	1808	13948	10154 3	18 0	11269	3300	2951	1738	3456	222	442	562	350	9	1	1	366	143372	21217	-	50 2	40762	31	1	1	62514	205886
Manipur	24	119	562	173	0	249	416	423	6138	366	0	0	1	155	2	1	1	277	8907	223	1	3	102		1		330	9237
Meghalaya	29	54	87	15	0	6	72	109	88	57	103	122	0	456	1	0	1	109	1309	179	-	3	63		1		246	1555
Mizoram	7	97	115	6	0	12	58	264	216	246	60	1	0	131	0	7	1	55	1276	159	-	1			1		161	1437
Nagaland	86	167	181	38	0	2	398	470	527	1324	51	0	1	3819	73	32	1	128	7298	1719	-	0	41		1		1761	9059
Odisha	1	1	5588	1	0	96	1086	2060	1325	0	117	0	19	0	0	151	1	4155	14601	2701	-	9		17	1	1	2729	17330
Puducherry	3	37	125	1	0	27	68	0	23	0	14	7	5	62	0	0	1	23	396	53	-	1	80		1	1	136	532

Punjab	85	94	6317	684	8	1720	3	0	3	85	1978	1035	23	0	0	0	1	1286	13322	3543	89	4	457	20	1	1	4115	17437
Rajasthan	491	195	12897	976	0	1020	35	0	4	1	1027	5159	72	0	0	0	1	63	21941	6411	36	37	3	29	1	1	6518	28459
Sikkim	108	62	345	0	0	2938	8	53	1401	1	18	36	1	207	0	0	1	0	5179	176	-	1	107		1		285	5464
Tamil Nadu	128	1447	11302	1035	35 4	85	1364	0	1	52	0	1809	87	46	7	22	1	109	17849	4511	180	12 9	1788	23	1	1	6633	24482
Telangana	10	1	1850	0	1	0	4016	1	767	1	0	0	3	0	1024	1	1	56620	64296	798	-	52		9	1		860	65156
Tripura	1	228	119	5	0	63	155	23	256	90	142	75	0	215	70	4	1	331	1778	268	0	1	18		1	1	289	2067
Uttar Pradesh	259	1058	26150	4184	0	935	1034	140	408	981	0	56	136	125	105	0	1	33	35605	8929	-	66	3536	50	1	1	12583	48188
Uttarakhand	30	7	4008	1	15	10	19	0	118	55	419	161	4	0	0	0	1	0	4848	759	-	5		10	1		775	5623
West Bengal	238	2143	3831	6084	1	2648	2669	0	5	69	0	60	47	0	259	0	1	1784	19839	7409	24	43	6326	17	1	1	13817	33656
Total	7399	26355	151956	152351	656	46953	23670	8383	17507	29901	17313	21493	1277	14932	3779	170 7	32	151086	676750	97961	662	1562	76997	371	33	19	177605	854355